on cluster/group basis and for longer period to insurance companies as well as use of remote sensing technology and use of smart phone for getting images of Crop Cutting Experiments etc. for early settlement of claims have also been introduced.

WBCIS has also been restructured by making the premium of the farmers, selection of insurance company and administrative and operational structure at par with PMFBY.

In addition, a Unified Package Insurance Scheme (UPIS) has also been approved for implementation on pilot basis in 45 districts of the country from Kharif 2016 season to cover other assets/activities like machinery, life, accident, house, student-safety of farmers alongwith their notified crops (under PMFBY and Weather Based Crop Insurance Scheme-WBCIS).

## Constitution of Hindi Salahkar Samiti

- †332. DR. SATYANARAYAN JATIYA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) whether Hindi Salahkar Samiti of the Ministry has been constituted, the date on which its last meeting was held and since when its due constitution is awaited; and
- (b) if the above Samiti has been constituted, the details of meetings of the Samiti organised so far and the members of the Samiti?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) No, Sir. The constitution of the Hindi Salahakar Samiti is under consideration, since constitution of the Sixteenth Lok Sabha. This Committee will be constituted shortly.

## Fish production in the country

- 333. SHRI T. K. RANGARAJAN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) the details of total fish production in the country during last three years, State-wise; and
- (b) the details of Centrally Sponsored Schemes in force for enhancement of fish production?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (DR. SANJEEV KUMAR BALYAN): (a) The details of total

<sup>†</sup> Original notice of the question was received in Hindi.

fish production in the country during the last three years, State-wise, is given in the Statement (See below).

(b) Recently, the Government has accorded approval to the restructured Central Sector Scheme "Blue Revolution: Integrated Development and Management of Fisheries" by integrating the existing schemes of fisheries of the Department, with the following broad components:— National Fisheries Development Board (NFDB) and its activities, Development of Inland Fisheries and Aquaculture, Development of Marine Fisheries, Infrastructure and Post Harvest Operations, Strengthening of Database and Geographical Infination System of the fisheries sector and National Scheme of Welfare of Fishermen, with an overall objective to enhance fish production and productivity.

Statement

Fish Production during 2012-13 to 2014-15

(In tonnes)

Sl. No.	States/UTs	2012-13	2013-14	2014-15(P)
1.	Andhra Pradesh	1808077	2018416	1876775
2.	Arunachal Pradesh	3710	3625	3849
3.	Assam	254270	266700	283182
4.	Bihar	400140	432298	459014
5.	Chhattisgarh	255611	284959	302569
6.	Goa	77879	114059	121108
7.	Gujarat	788490	798493	847840
8.	Haryana	11480	105580	112105
9.	Himachal Pradesh	8561	9834	10442
10.	Jammu and Kashmir	19950	20000	21236
11.	Jharkhand	96600	104820	111298
12.	Karnataka	525566	555310	588628
13.	Kerala	679736	708645	751439
14.	Madhya Pradesh	85165	96258	102207
15.	Maharashtra	586374	602679	638925
16.	Manipur	24502	28541	30305
17.	Meghalaya	5417	5752	6107

Sl. No.	States/UTs	2012-13	2013-14	2014-15(P)
18.	Mizoram	5430	5940	6307
19.	Nagaland	7130	7465	7926
20.	Odisha	410143	413785	439357
21.	Punjab	99130	104020	110448
22.	Rajasthan	55160	35100	37269
23.	Sikkim	490	420	446
24.	Tamil Nadu	620397	624296	662877
25.	Telangana*	-	-	265379
26.	Tripura	57460	61950	65779
27.	Uttarakhand	3847	3889	4129
28.	Uttar Pradesh	449750	464484	493189
29.	West Bengal	1490016	1580647	1678331
30.	Andaman and Nicobar Islands	36620	36948	39231
31.	Chandigarh	46	113	120
32.	Dadra and Nagar Haveli	50	50	53
33.	Daman and Diu	19012	19860	21087
34.	Delhi	690	880	934
35.	Lakshadweep	12372	18717	19874
36.	Puducherry	41066	42081	44682
	Total	9040337	9572270	10164449

<sup>\*</sup> Telengana State was formed on 02.06.2014.

## New Crop Insurance Scheme

- 334. SHRIMATI JAYA BACHCHAN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) whether Government has launched a new Crop Insurance Scheme for farmers, if so, the details of the Scheme;
  - (b) how is the Scheme different from earlier schemes, the details thereof; and
  - (c) the details of financials, targets and coverage under the Scheme?